

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:497
ANSWERED ON:26.11.2012
CHECK ON RECEDING COASTLINE
Tandon Annu

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has evolved guidelines on making high erosion coastal stretches into `No-Go` areas in the country;
- (b) if so, the details thereof;
- (c) whether the Government proposes to consider special measure to counter the rapidly receding coastline in the country; and
- (d) if so, the details thereof and the steps taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (d): The Costal Regulation Zone (CRZ) Notification, 2011, prohibits Port and harbour projects, except strategic and defence related, in high eroding stretches of the coast. Development of Port and Harbor projects are permitted only in Medium and Low eroding stretches with shore protection measures viz beach nourishment, sand by- passing and regular monitoring of shore lines etc.